

BEFORE THE NATIONAL GREEN TRIBUNAL,(SZ),SITTING AT CHENNAI
(Under Section 18(1) read with Sections 14 of National Green Tribunal Act, 2010)

Application No.89 of 2021 (SZ)

BETWEEN

K.M.MuthusamyGounder
S/o.K.P.MuthusamyGonder,
Karattupalayam,
Thoguttipalayam Village,
Tirupur South Taluk

...APPLICANT

-AND-

1. The Ministry of Environment,
Forest and climate change
Rep. by its Under Secretary 3rd floor,
Prithvi Wing Indira,
ParvayaranBhawanJorBagh,
New Delhi - 110 003.
Phone No. +91 11 24695262, 24695265, 24695132
Email -vp.dwivedi@nic.in

2. The State of Tamil Nadu
Environment and Forest Department Secretariat,
Rep by its Secretary
Fort St.George, Chennai 600 108
phone No. 044 25671511
Email -forsec@tngov.in

3. The Member Secretary
Tamil Nadu Pollution Control Board
76, Mount Salai,
Guindy, Chennai - 600 032
Phone: 044-22353134/22353139
Email:tnpcb-chn@gov.in

4. The Commissioner HR&CE
119 Uthamar Gandhi Road,
Nungambakkam
Chennai-600034
Phone: 044-28334811
E-Mail :commr.hrce@tn.gov.in

5.The District Collector
Collectrate
KaruppaGaundampalayam
Tirupur_641604
Phone 0421-2971100
E-Mail :collrtup@nic.in

6.AlagumalaiJallikattuKaalaigalNalasangam
Rep by its president S.Palanisamy
S/o.SubbrayaGounder
Malayapalayam,Thonguttipalayam Village
Tirupur South Taluk
TirupurDist - 641 665.
Phone: 98430 62867
Email:palanisamy@gmail.com

.....RESPONDENTS

இணை ஆணையர்,
இந்து சமய அறநிலையத்துறை,
திருப்பூர் - 4,

District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruppur North.

Deputy Director,
Anamalai Tiger Reserve,
Udumalpet - 642 126.

DISTRICT COLLECTOR
TIRUPPUR

To

THE HON'BLE CHAIRMAN AND HIS
COMPANION MEMBERS OF THE
NATIONAL GREEN TRIBUNAL

THE HUMBLE APPLICATION OF THE APPLICANTS ABOVE NAMED

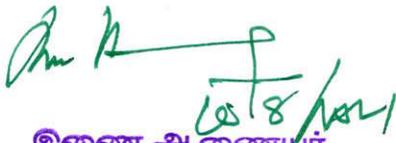
JOINT REPORT OF THE INSPECTION TEAM SUBMITTED BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI IN THE MATTER OF ORIGINAL APPLICATION NO.89 OF 2021 (SZ) THIRU.K.M.MUTHUSAMY GOUNDER VS THE MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE AND 5 OTHERS, AS PER ORDER DATED 25TH MARCH, 2021.

In the Matter of Original application No.89/2021, Thiru.K.M.Muthusamy Gounder Vs The Ministry of Environment Forest And Climate Change and 5 others the Hon'ble NGT (SZ) has passed an order dated 25.03.2021 to constitute a committee comprising of the following members namely (1) District Collector, Tiruppur District, (2) A Senior Officer from the Hindu Religious and Charitable Endowment Department (HR&CE) of that area as deputed by its commissioner, Hindu Religious and Charitable Endowment Department (HR&CE) Chennai (3) The Divisional Forest Officer (DFO), Tiruppur Forest Division & (4) A Senior officer from the Tamil Nadu Pollution Control Board (TNPCB) as deputed by its chairman to inspect the area in question and submit factual as well as action taken report if there is any violation found.

In this regard the Member Secretary Tamil Nadu Pollution Control Board Chennai vide Letter No.TNPCB/LAW/LA-III/NGT/008735/2021 Dated.21.04.2021 has nominated District Environmental Engineer, Tamil Nadu Pollution Control Board, Tiruppur North as Member of Joint Committee from the Tamil Nadu Pollution Control Board

The Committee has carried out the field inspection to the area which is a subject matter in O.A. No 89 of 2021 on 03.08. 2021 and subsequently inspected site on 09.08.2021. The report regarding Environmental damage caused due to Jallikattu is submitted as below.

Alagumalai is a village panchayat in the Pongalur Panchayat Union in Tiruppur District of Tamil Nadu State. It is located 21 KM from District headquarters Tiruppur, 8 KM from Pongalur. The Jallikattu event was organised by Alagumalai Jallikattu Bulls' Welfare Association on 31.01.2021.



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Tiruppur North.

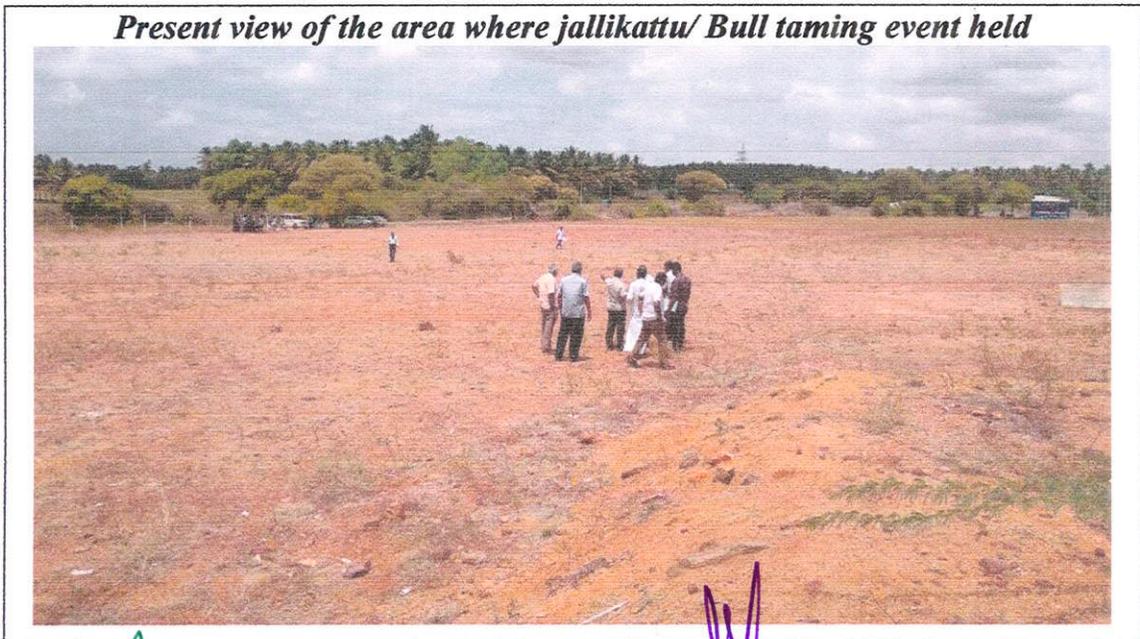
The Google view of the location where Jallikattu event took place in Alagumalai Village

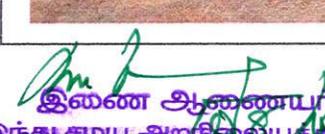


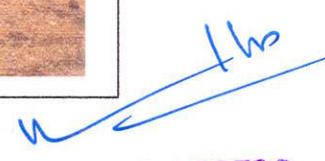
The location was in the foot hills of the Alagumalai Muthukumarasamy Baladandayuthapani Temple in Alagumalai village, Tiruppur South Taluk, Tiruppur District. Nearly 860 Bulls were participated in the Alagumalai jallikattu event. The location of the Bull taming event was surrounded by Temple land in the East, in the west Koduvai to Nachipalayam Road, in the North Private dry Agri land and in the south Alagumalai Village Road.

1. During inspection it was noticed that presently the location was found clean and there is no solid waste found in that area.

Present view of the area where jallikattu/ Bull taming event held




 இலண்ட் அலகமலாி
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 Tamilnadu Pollution Control Board
 North. Uduimalpet - 642 125.


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2. In the Western side of the temple land Top soils / Gravels was found removed for a depth of about 1.0m to 1.8m. The view of the same is shown in the below photograph.



3. Traces of the bushes and thorns removed from and near Jallikattu event field are noticed



4. It was informed by the local body that around 500Kg dung of Bulls generated during Jallikattu event was collected and the same was disposed as manure for agriculture purpose.
5. It was informed by the local body that around 200Kg of areca nut plates and paper cups used during the Jallikattu event were disposed by the local body.
6. It was informed by the local body that the waste generated from the temporary shops functioned during Jallikattu event were collected and disposed by the shop owners themselves.
- 6.1 It is further submitted that as per Form - "A" Register maintained by Revenue Department, the land belongs to Muthukumaraswami Malai temple, Hanumantharayan temple, Pillaiyar temple, Iduban temple, Mandapam and Foot path, not mentioned as 'Forests'. During the joint inspection no such trees or Natural grown forests in this area expect some thorny species. Hence, it is reveal that no such damage caused to the environment.
- 6.2 Further it is submitted that there is a scope for planting native species in that area to maintain the environment for which temple authority will maintain the green cover by planting native species.

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Deputy Director,
District Environmental Engineer,
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Tamil Nadu, Tiruppur North.

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7. The total area of the temple land in Survey No.32, is 70.40 acres classified as templepuramboke, within which in the western side, gravel was found to be removed for a depth of about 1M to 1.8M in the area of 52.6M X 9M X 6.3M and hence the topography has been altered in that area due to the physical changes made when levelling the land for the Jallikattu.
8. Small bushes and various unusable trees were cut down in the temple land (survey no :32) and no medicinal plants or herbs were cut down in the area.

Based on the field inspection it is most respectfully submitted, that at present there is no significant damage caused to the environment due to Jallikattu event in the said locality.

1. However it is submitted that the cost of disposal of solid waste incurred by the local body may be recovered from the AlagumalaiJallikattu Bulls' Welfare Association.
2. The physical changes made in the temple land may be restored at the cost of the AlagumalaiJallikattu Bulls' Welfare Association, by filling the gravel and planting some trees suitable for the terrain.

Santhosh Kumar
இணை ஆணையர்,
இந்து சமய அறநிலையத்துறை,
திருப்பூர் - 4.

M. S. S. S.
District Environmental Engineer,
Tamil Nadu Pollution Control Board
Tiruppur North.

S. S. S.
Deputy Director,
Anamalai Tiger Reserve,
Udumalpet - 642 126.

H. S.
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